श्री के. सी. त्यागीः सर, मैं अवमानना का नोटिस देना चाहता हूँ।...(व्यवधान)... मंत्री महोदय ने पटना में जाकर कहा कि ...(व्यवधान)...

श्री उपसभापतिः अब हो गया । आपने यह बात कई बार कह दी । ...(व्यवधान)...

श्री के. सी. त्यागीः केंद्र सरकार ने राज्य सरकारों को हिदायत दी है ...(व्यवधान)... कि खबरदार, अगर एक नया पैसा भी किसानों को दिया । ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: This issue is very important, I admit. That is why I said that you give notice.

श्री के. सी. त्यागीः अगर दिया तो ...(व्यवधान)... उनको नहीं खरीदेगी । ...(व्यवधान)...

श्री उपसभापतिः हो गया, अब आप बैठिए । I have called Shri Ahmed Patel.

The continuing steep fall in prices of cotton

श्री अहमद पटेल (गुजरात)ः माननीय उपसभापति महोदय, कपास की कीमत में जो गिरावट आई है, उसकी ओर मैं आपके माध्यम से सरकार और सदन का ध्यान आकर्षित करना चाहूँगा। नरेश जी ने धान के बारे में बात की, लेकिन जिस तरह से कपास की कीमत गिर रही है, उसकी वजह से किसान परेशान है, दुःखी है। उनकी स्थिति दयनीय है, चिन्ताजनक है और वे कभी-कभी आत्महत्या करने पर भी मजबूर हो जाते हैं।

जैसा कि आप सब जानते हैं कि पिछले साल कपास की प्रतिदिन की जो प्राप्ति हुई थी, वह करीब 70,000 गांठ थी, जो कि आज घटकर 35,000 हो गई है । उसकी प्रति क्विंटल जो कीमत है, वह 60,000 रुपये से घटकर 4,000 रुपये तक हो गई है । पिछली बार जब उसकी थोड़ी सी कीमत घटी थी, तब वे लोग काफी चिल्ला रहे थे, जो सामने बैठे हैं । तब हमारे प्रधान मंत्री जी मुख्य मंत्री थे और उन्होंने कहा था कि कॉटन का एक्सपोर्ट बढ़ाना चाहिए । तब उन्होंने फार्म, फैशन, फैब्रिक्स, फाइबर और फॉरेन की बात की थी, लेकिन मैं समझता हूँ कि फार्म, फैशन, फैब्रिक्स और फाइबर उनके शब्दकोश से गायब हो गए हैं और उसमें अब सिर्फ फॉरेन ही रह गया है । ...(व्यवधान)... इसलिए किसानों पर ध्यान देने की काफी जरूरत है । उस समय उन्होंने यह भी कहा था कि कांग्रेस पिंक रिवोलुशन लाना चाहती है और मटन के एक्सपोर्ट पर सब्सिडी दे रही है, लेकिन कॉटन के बारे में कुछ नहीं कर रही है । मैं आज सरकार से पूछना चाहता हूँ कि सरकार ने इस पर क्यों चुप्पी साधी हुई है? मेरे ख्याल से यह मामला बहुत ही गम्भीर है और इस पर काफी ध्यान देने की जरूरत है ।

पिछली बार जब कॉटन के दाम कुछ कम हुए थे, तो यूपीए सरकार ने सीसीआई को हिदायत दी थी कि कॉटन की खरीद कम से कम 5,000 रुपये प्रति क्विंटल पर की जाए, लेकिन पता नहीं इस बार सीसीआई को इंस्ट्रक्शन क्यों नहीं दी जा रही है। सर, मेरा सरकार से अनुरोध है कि खास तौर से सीसीआई को इमीडिएटली इंस्ट्रक्शन दी जाए कि किसान की कॉटन को सही दाम पर खरीदा जाए। प्रधान मंत्री जी ने एक और बात कही थी, जिसे मैं बताना भूल गया। उन्होंने कहा था कि जब हम सत्ता में आएँगे, तब खेती पर जो लागत है तथा जो प्रोडक्शन होगा, उस पर हम 50 प्रतिशत मुनाफा दिलवाएँगे। पता नहीं उनके वादे आज कहां गए।...(व्यवधान)... मेरे ख्याल से सीसीआई को इमीडिएटली कॉटन की खरीद करनी चाहिए और उसके साथ-साथ उसके एक्सपोर्ट की परमिशन भी तुरंत देनी चाहिए । सरकार से मेरा अनुरोध है कि कॉटन का एम.एस.पी. तथा धान और अन्य बाकी चीजों का जो एम.एस.पी. है, उसे बढ़ाना चाहिए । टेक्नोलॉजी मिशन और कॉटन को इफेक्टिव और एक्टिवाइज करके दस साल तक कॉटन का एक्शन प्लान बनाना चाहिए और खास तौर पर जो किसान है, उसको परसुएड किया जाए, उनको प्रोत्साहित किया जाए long staple कॉटन को प्रोड्यूस करने के बारे में । तो मैं समझता हूं कि यह बहुत ही गंभीर मसला है और इमीडिएटली धान, कॉटन तथा बाकी चीजों पर, क्योंकि पूरे देश का जो किसान है काफी परेशान है और कभी-कभी आत्म-हत्या करने के लिए मजबूर हो जाता है । तो ऐसे हालात में सरकार को इसे गंभीरता से लेकर तुरन्त इस पर तुरन्त कदम उठाने चाहिए । ...(व्यवधान)...

DR. E. M. SUDARSANA NATCHIAPPAN (Tamil Nadu): Sir, I associate myself with the issue raised by the hon. Member.

SHRIMATI RAJANI PATIL (Maharashtra): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI MADHUSUDAN MISTRY (Gujarat): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, I also associate myself with the issue raised by the hon. Member.

DR. M. S. GILL (Punjab): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI PALVAI GOVARDHAN REDDY (Telangana): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI PANKAJ BORA (Assam): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI SANTIUSE KUJUR (Assam): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI HUSAIN DALWAI (Maharashtra): Sir, I also associate myself with the issue raised by the hon. Member. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Now, first, Shri Sharad Yadav will speak, and after that, Shri Sharad Pawar will speak. ...(*Interruptions*)... All others please sit down. ...(*Interruptions*)... Mr. Mistry, please. ...(*Interruptions*)... आप लोग बैठिए।

श्री शरद यादव (बिहार)ः महोदय, मैं आपसे इतना ही निवेदन करना चाहता हूं, यहां फाइनेंस मिनिस्टर बैठे हैं, यह मामला कॉटन से लेकर सारे देश के किसानों का और उनके उत्पादन का है । इसलिए इसको न टाल करके, अभी वित्त मंत्री जी को इस मामले पर और उसकी पॉलिसी के Matters raised

बारे में बताना चाहिए। उन्होंने कहा था कि 50 फीसदी ज्यादा देंगे लेकिन 3 फीसदी दिया है। आपके सरकुलर में है जो सारी स्टेट गवर्नमेंट के पास है। इसलिए इस मामले पर आपको गंभीरता से अभी जवाब देना चाहिए जिससे कि इस बेचैनी का कोई रास्ता निकलेगा या नहीं निकलेगा? यही मैं आपसे कहना चाहता हूं।...(व्यवधान)...

SHRI SHARAD PAWAR (Maharashtra): Sir, last year, the CCI had purchased a substantial quantity of cotton, and the price level was between ₹5,000 and ₹5,900 per quintal. So, there were no complaints. This year, the prices have gone down to, practically, ₹3,500 per quintal. In fact, I have written to the Minister of State for Textiles regarding this issue and I received his reply on 13th November, 2014 where he has written, and I read: "I am enclosing herewith a list of Procurement Centres in your State, for the cotton season 2014-15, through which the CCI will purchase cotton at the MSP announced for the season. The rate is ₹3,750 per quintal for Medium Staple Cotton and ₹4,050 per quintal for Long Staple Length Cotton." So, this price is, practically, lesser by around ₹2,000 per quintal than last year.

MR. DEPUTY CHAIRMAN: Okay. ...(Interruptions)... Now, Shri Yechury.

SHRI SITARAM YECHURY (West Bengal): Sir, this is a very serious issue, and I just want to make one point. Sharad Pawarji was the Minister of Agriculture when the earlier Government was there. In reply to a question in this House, he is on record to have told us that the rate of increase of MSP had been less than the rate of increase in the cost of production as estimated by the Bureau of Cost and Prices. That was the hon. Minister's answer then. Now, Sir, many promises have been made during the election campaign. Many hopes have been aroused and many aspirations have been increased...

MR. DEPUTY CHAIRMAN: Don't say all these things.

SHRI SITARAM YECHURY: The point I am raising, Sir, is that the Government, during the campaign, had promised 50 per cent more than the cost of production. That is what we wanted. ...(*Interruptions*)... Sir, please convey to the Government to, at least, give us an assurance that they are going by their stand. ...(*Interruptions*)...

SHRI NARESH GUJRAL (Punjab): For ten years, they were silent. ...(Interruptions)...

श्री नरेश अग्रवाल (उत्तर प्रदेश)ः सर, इसका जवाब मिलना चाहिए । ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Please sit down. ...(Interruptions)... If the Government wants to react, I have no objection. ...(Interruptions)... बैठिए । ...(व्यवधान)... एक-एक मिनट । ...(व्यवधान)... There won't be any discussion on this. ...(Interruptions)...

सुश्री मायावती (उत्तर प्रदेश)ः माननीय उपसभापति जी, किसानों की विभिन्न फसलों का, खासतौर से धान और कॉटन की फसल का किसानों को सही रेट नहीं दिया जा रहा है । उनके उत्पादन पर जो खर्चा आता है, उसको ध्यान में रखकर केंद्र सरकार के द्वारा उनके उत्पादन के रेट ठीक ढंग से तय नहीं किए जा रहे हैं । ...(व्यवधान)... यह एक गंभीर विषय है। केंद्र की सरकार को चाहिए कि उनके उत्पादन पर जो खर्चा आता है, उसको ध्यान में रखकर उनकी फसल का रेट तय किया जाए ।

MR. DEPUTY CHAIRMAN: Okay.

सुश्री मायावतीः सर, रेट तय करने के साथ-साथ पूरे देश के अंदर, खासतौर से धान और कॉटन को लेकर ...(व्यवधान)... खासतौर से कॉटन की फसल को लेकर महाराष्ट्र के अंदर तो किसानों का बहुत बुरा हाल है । वहां पर ...(व्यवधान)... जो उनकी फसल नष्ट होती है, तो किसान बड़े पैमाने पर आत्महत्याएं करते हैं । अभी तक की रिपोर्ट यह है कि अकेले महाराष्ट्र में दस हजार से ज्यादा किसान आत्महत्या कर चुके हैं । ...(व्यवधान)... इस मामले में भी केंद्र की सरकार को गंभीर होना चाहिए । ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: I can't allow this. This is Zero Hour. I cannot convert it into a discussion. Shri Bhupinder Singh, you have to associate. Shri Bhupinder Singh had to associate. So, he has associated. Now, I cannot convert it into a discussion. Since the subject was very important I allowed some hon. leaders to react. ...(*Interruptions*)...

प्रो. राम गोपाल यादव (उत्तर प्रदेश)ः सर, मंत्री जी साइलेंट क्यों बैठे हैं ? ...(व्यवधान)... वे जवाब दें । ...(व्यवधान)...

SHRI BHUPINDER SINGH (Odisha): My name is also there on this subject.

MR. DEPUTY CHAIRMAN: I am coming to you. ...(Interruptions)...

SHRI DIGVIJAYA SINGH (Madhya Pradesh): Sir, the price of soyabean has also come down. ...(*Interruptions*)...

श्री सत्यव्रत चतुर्वेदी (मध्य प्रदेश)ः सर, हमने भी नोटिस दिया हुआ है । ...(व्यवधान)...

SHRI BHUPINDER SINGH: Sir, I have given my name.

MR. DEPUTY CHAIRMAN: I know it. I will come to you. ...(Interruptions)... You please sit down. I know it. ...(Interruptions)... All of you please resume your seats. ...(Interruptions)... All those who are standing may kindly resume your seats. Please resume your seats. ...(Interruptions)... Since I allowed some leaders, you are doing this. ...(Interruptions)...

श्री अली अनवर अंसारी (बिहार)ः सर, सदन की भावना को देखते हुए सरकार को सदन में जवाब देना चाहिए । ...(व्यवधान)...

श्री नरेश अग्रवालः सर, यह पूरे देश के किसानों से जुड़ा मामला है । ...(व्यवधान)...

श्री अली अनवर अंसारीः सरकार को जवाब देना चाहिए, पूरे सदन की यह भावना है । ...(व्यवधान)... MR. DEPUTY CHAIRMAN: Please resume your seats. Ansariji, please sit down. ...(Interruptions)... बैठिए, अंसारी जी । ...(व्यवधान)... I will have to adjourn the House and go. ...(Interruptions)... This is not the way ...(Interruptions)... If this is the way you behave, ...(Interruptions)... What is this? You allow me to speak. ...(Interruptions)... आप लोग बैठिए । ...(व्यवधान)... You go to your seat. What do you want? ...(Interruptions)... What do you want? ...(Interruptions)... Nothing will go on record. I am not going to adjourn the House. This is very bad. What do you want? ...(Interruptions)... What do you want? ...(Interruptions)... You go to your seats. ...(Interruptions)... You go to your seat. This is very unfortunate. ...(Interruptions)... Whatever you do, I am not going to adjourn the House. ...(Interruptions)... You are not allowing me to speak. First you go to your seat. ...(Interruptions)...

MR. DEPUTY CHAIRMAN (Contd.) : The House is adjourned for five minutes.

The House then adjourned at forty minutes past eleven of the clock.

The House re-assembled at forty-four minutes past eleven of the clock, MR. DEPUTY CHAIRMAN in the Chair.

श्री नरेश अग्रवाल : उपसभापति महोदय, ...(व्यवधान)... सदन को चलाने की जिम्मेदारी हमारी नहीं है । ...(व्यवधान)... यह जिम्मेदारी सरकार की है । ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Please ask your Members to go back to their seats. ...(*Interruptions*)... Ram Gopal Yadavji, you please ask your Members to go back to their seats; I am requesting you. ...(*Interruptions*)... I would respond to you. You are not allowing the Chair to ...(*Interruptions*)... You are not allowing me to say what I have to say. ...(*Interruptions*)... Ram Gopal*ji*, go back to your seat. ...(*Interruptions*)... Go back to your seats. ...(*Interruptions*)... Are you ready to listen to me? ...(*Interruptions*)... That is what I am asking. You listen to me. ...(*Interruptions*)... Ram Gopal*ji*, please go back. ...(*Interruptions*)... I will ask the Government. ...(*Interruptions*)... Ram Gopal*ji*(*Interruptions*)...

MR. DEPUTY CHAIRMAN: On one side, you want the Government to react, on the other side, you want to obstruct the proceedings. I don't understand what this is! ...(*Interruptions*)... On one side, you want the Government to react, on the other side, you are obstructing the proceedings. This is undemocratic, indiscipline. ...(*Interruptions*)... I am calling Mr. Derek O'Brien. ...(*Interruptions*)...

SHRI DEREK O'BRIEN (West Bengal): Sir, how can I speak? Nobody can hear in this. ...(*Interruptions*)... Sir, let the House be in order. Nobody can hear. ...(*Interruptions*)... Sir, my time is going; please don't include this interruption in my time. ...(*Interruptions*)...

श्री नरेश अग्रवाल : नहीं, यह संभव नहीं है । ...(व्यवधान)... कोई मंत्री जवाब दे । सरकार इसे गंभीरता से नहीं ले रही है । ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: This is the height of indiscipline. You have not given even a notice. You are coming and shouting! ...(*Interruptions*)... Those who are shouting have not given even a notice. Indiscipline and irresponsible behavior it is. It is unbecoming of a Parliamentarian; I am sorry to say this. ...(*Interruptions*)...

SHRI DEREK O'BRIEN: Sir, I have not even started. ...(*Interruptions*)... I can't be heard. Let the House be in order. ...(*Interruptions*)... We can't hear, let the House be in order. How can I raise this important issue? ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: The House is adjourned till 12 o'clock.

The House then adjourned at forty-nine minutes past eleven of the clock.

The House re-assembled at twelve of the clock, MR. CHAIRMAN in the Chair

ORAL ANSWER TO QUESTION

Supply of piped water to households

*101. SHRI RAM KUMAR KASHYAP: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the aims and objectives of the National Rural Drinking Water Programme (NRDWP) and whether Government has achieved those aims and objectives;

(b) how many habitations were targeted to be covered under NRDWP during the Bharat Nirman Phase-I and how many of them have been actually covered, so far;

(c) whether Government has ascertained the drawbacks in achieving the targets and if so, the details thereof and the steps taken to address them for achieving the target; and

(d) whether Government has formulated any programme to provide piped water supply to every household in rural areas and if so, the details thereof ?

THE MINISTER OF DRINKING WATER AND SANITATION (SHRI CHAUDHARY BIRENDER SINGH): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) The aims and objective of National Rural Drinking Water Programme (NRDWP) is to provide every rural person with adequate safe water for drinking, cooking and other